

**NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**  
**COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
 BENGALURU BENCH, BENGALURU, HELD ON 02.11.2017.

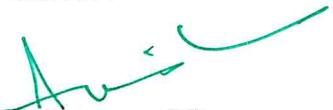
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
 2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

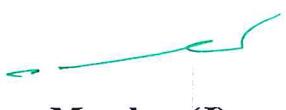
| C.P. No. or<br>C.A. No. | T.P. No. | Purpose   | Section | Name of the Parties<br>M/s. / Mr. |
|-------------------------|----------|---|---------|-----------------------------------|
| CP No.88/<br>2017       | -        | For compliance<br>of office<br>objections raised<br>by registry | 131     | Metarin Distributors Pvt. Ltd.    |

SL. **NAME (IN CAPITAL)** **SIGNATURE**  
 NO. **& PHONE NUMBER** **REPRESENTATION TO WHOM**

1) **RAFEEULLA SHAKIFF** **METARAIN**  
**7259700201** **DISTRIBUTORS**  
**PVT. LTD.**  
**[ORDER PETITIONER]** **Rafeeulla Shakiff**

PCS for Petitioner is present. He reported that, he has filed compliance report along with annexure in the Registry. He is directed to file copy of the latest Income Tax Assessment order of the Company. He is further directed to furnish Chartered Accountant Certificate to the effect that, the company has not violated the RBI guidelines and provisions of the Companies Act. Issue notice to R.D and also to the Income Tax Department concerned. PCS is directed to furnish the same by way of Memo, the Assessing Authority, PAN No. of the Company. PCS to collect the notices from the registry and to serve on the above authority. List it on 11/12/2017.

  
**Member (T)**

  
**Member (J)**